

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001**  
**Ph: 23753942 Fax- 23753923**

**Ref: Petition No.77/RC/2017**

**Date: 1.6.2017**

**To,**

Shri A.K. Roy Chowdhury, Director,  
ABJA Power Private Limited,  
Block-3, 5<sup>th</sup> Floor, My Home Hub,  
Madhapur, Hyderabad,  
Telangana-500081

**Subject: Regulatory Compliance Application for Change of Name from “My Home Power Private Limited” to “ABJA Power Private Limited”.**

With reference to your application on the subject mentioned above, you are directed to furnish the following information on affidavit, on or before 12.6.2017:

- (a) Share-holding pattern of ABJA Power Private Limited;
- (b) Assets and liabilities of ABJA Power Private Limited;
- (c) Financial Statements of the Company after change of name;
- (d) Copy of Memorandum and Article of Association incorporating the change of name to ABJA Power Private Limited;

2. Further action in the application will be taken thereafter.

**Your's faithfully**

**Sd/-**  
**(T.D. Pant)**  
**Deputy Chief (Law)**